## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2123 ANSWERED ON:06.08.2010 UNREGISTERED PHARMACEUTICAL MANUFACTURERS Alagiri Shri S. ;Mahendrasinh Shri Chauhan

## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Central Drugs Standard Control Organisation (CDSCO) has detected some unregistered pharmaceutical manufacturers operating in the country;
- (b) if so, the details thereof;
- (c) if not, whether the Government has failed to check the production of spurious drugs in the country; and
- (d) if so, the reaction of the Government thereto?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (d) Strict vigil is kept by the Government through regular checks by means of lifting of samples of drugs from different places which are sent to various drugs testing laboratories for test and analysis. When a drug is declared spurious, prosecution is launched against manufacturers in the court of law. A recent country-wide survey carried out by Central Drugs Standards Control Organisation (CDSCO) on the basis of the statistical principles provided by Indian Statistical Institute (ISI), Hyderabad to assess accurate extent of spurious drugs has revealed that the extend of spurious drugs in the country is about 0.045% only.